

A

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/12/2016  
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam  
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

R. UDAYA KUMAR

PETITIONER

R. Udaya Kumar

E. SELVARAJ

Respondents -

R. PRITHVIRAJ

Counsel for

Respondents 1-3

Prithviraj

ORDER

Counsel for petitioner alongwith the petitioner present. Counsel representing the senior counsel on record for the respondents present and submitted that there is a chance of settling the matter between the parties. Considering the submissions, counsel for respondents is directed to inform the respondents to be present on the next date of hearing to explore the possibility of settling the matter. Time extended at request. Put up on 27.11.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)